

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 25.04.2022 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 102/2022 IA No. 236 & 237/2022	S. Elangovan V ASREC (India) Ltd & Anr	Ravi Rajagopalan & Associates	Kumarpal R Chopra Caveator for R1

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT)(CH)(Ins) No. 121/2022 & IA No. 285/2022	Dr. K.V. Rao V PP Bafna Ventures Pvt Ltd & Anr	N.P. Vijay Kumar	
3.	Comp App (AT)(CH)(Ins) No. 122/2022 & IA No. 287/2022	Nagalingam Muthaiah Liquidator of SAS Autocom Engineers India P Ltd V	Pawan Jhabakh	
4.	Comp App (AT)(CH)(Ins) No. 123/2022 & IA No. 288/2022	Shantilal Surana V Central Bank of India	Prapti Mehta	
5.	Comp App (AT)(CH)(Ins) No. 124/2022 & IA No. 289,290 & 291/2022	Carissa Inverstments LLC V Indu Techzone P Ltd & Anr	Ashwini vaidialingam	
6.	Comp App (AT)(CH) No. 25/2022 & IA No. 256,257 & 258/2022	Ravindranath GE Medical Associates V Dr. Ravindranath Kancherla & 13 Ors WITH	Arun Karthik Mohan	
7.	Comp App (AT)(CH) No. 26/2022 & IA No. 259,260 & 261/2022	Gleneagles Development Pte Ltd V Dr. Ravindranath Kancherla & 13 Ors	Arun Karthik Mohan	

For Clarification (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
8.	Company Appeal (AT) (CH) (Ins.) No. 22 of 2022 IA No.232&232/2022	Ravindranath GE Medical Associates V Dr.Ravindranath Kancheral & 13 Ors WITH	Suhrith Parthasarathy Ashwini Vaidialingam Sithra Sarangan Amritha Sathyajith	T.K.Bhaskar Caveator for R1
9.	Company Appeal (AT) (CH) (Ins.) No. 23 of 2022 IA No.233&234/2022	Gleneagles Development Pvt Ltd V Dr.Ravindranath Kancheral & 13 Ors	Suhrith Parthasarathy Ashwini Vaidialingam Sithra Sarangan Amritha Sathyajith	T.K.Bhaskar Caveator for R1

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT)(CH)(Ins) No. 161/2021	Ajeesh Kumar S & 8 Ors V Kerala Industria Infrastructure Development Corporation & 3 Ors	Eshwar Sabapathy Jayaraj	Shivshankar R.Panicker R-1
11.	Comp App (AT)(CH)(Ins) No. 311/2021	Rheem Matrix Pvt Ltd V S12 Microsystems Pvt Ltd	Ashutosh Kumar Mishra & Associates	
12.	Comp App (AT)(CH) No. 47/2021 & IA No. 552/2021	Glowell Educare P Ltd V Joseph Mathew	Anil D. Nair	Shawn Jeff Christopher
13.	Comp App (AT)(CH)(Ins) No. 344/2021 IA No. 712/2021	Tomy Augustin & Anr V Hindustan Newsprint Ltd & 2 Ors	Sandeep Gopalakrishnan	
14.	Comp App (AT)(CH)(Ins) No. 205/2021	State Tax officer V Bijoy Prabhakaran Pulipra	E.K. Kumaresan	Bijoy Pulipra
15.	Comp App (AT)(CH)(Ins) No. 322/2021	Tom K Thomas & 7 Ors V Kerala Chamber of commerce Industry	Terry V. James Jerin Asher Sojan	

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
16.	Comp App (AT)(CH)(Ins) No. 231/2021	B. Parameshwara UDPA V Assistant PF Commissioner & Anr	B. Dhanaraj	M.S. Viswanathan R1 & R2
17.	Comp App (AT) (CH) No.34/2021	Macquarie SBI Infrastructure Investments Pvt Ltd & Anr V K. Sadananda Shetty & 14 Ors	K. Gowtham Kumar A.K. Athiban Vijay	Deepika Murali Caveator For R1-R5 Nithya Kalyani R6, R7, R9-R14 (Vakalat not filed) Giridharan R13
18.	Comp. App (AT)(CH)(Ins) No. 111/2021	Punjab National Bank Vs Udayaraj Patwardhan & 12 others WITH	Vinithra Srinivasan Varun Srinivasan	Niraj Kumar – R1 Yasish Chandra R2, R3, R4, R6 & R10 Edward James-R14 DVAS Prasad R13

19.	Comp App (AT)(CH)(Ins) No.132/2021	Punjab National Bank V Udayaraj Patwardhan & 12 others	Vinithra Srinivasan Varun Srinivasan	Niraj Kumar – R1 Yasish Chandra R2, R3, R4, R6 & R10 Edward James-R14
20.	TA No.57 /2021 (Comp App (AT) (Ins) No. 460/2020)	V N Commercial Corporation V Srinivasan Resolution Professional & Ors	Ashih Rana	Dhurga Prasad -R1 Snigdha Singh -R2 Ravi Kumar -R3
21.	Comp App (AT)(CH)(Ins) No. 127/2021	Power Finance Corporation Ltd & 2 ors V Ashish Arjinkumar Rathi RP (Now Liquidator) for Ind – Barath Power (Madras) Limited & 13 others With	Deepak Khurana	Abhijeet Sinha Ms. Shweta Dubey R1 DVAS Ravi Prasad – R2, 3, 7, 8, 10, 11, 12 & 14 Anant Merathia R13 Kumar Anurag Singh R8
22.	Comp App (AT)(CH)(Ins) No. 193/2021	Ashih Arjun Kumar Rathi Liquidator of Ind Bharath Power (Madras) Ltd V Kanumuru Raghu Rama Krishna Raju & 12 ors	Swetha Dubey Abhimanyu Redhu Shantanu Naresh Ishita Srivastava	DVAS Raviprasad R6 V.V.S.N. Raju R8 Kumar Anurag Singh R7

Copy to:

1. Notice Board

2. Website: www.nclat.nic.in

By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

1.Dy.Registrar - PH No. : 044-2888 0500

CELL : 99402 25692

2.Court Officer - PH No. : 044-2888 0450

CELL : 7358522534